

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.10.2022 (WEDNESDAY)

COURT -II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 185 of 2022 & I.A. No. 3851 of 2022 <b>(With Defects)</b>	Microland Developers Pvt. Ltd. Vs. Registrar Of Companies	Ripudaman Sharma	
2.	Comp. App. (AT) No. 186 of 2022	Carewell Exim Pvt. Ltd. Vs. Registrar Of Companies	Ripudaman Sharma	
3.	Comp. App. (AT) No. 187 of 2022	KDG Properties & Construction Vs. Registrar of Companies	Ripudaman Sharma	

### **For Admission (After Notice)**

4.	Comp. App. (AT) No. 65 of 2022	Venus Petrochemicals (Bombay) Pvt. Ltd. & Ors. Vs. Sunil M. Thakkar & Ors.	Aaditya Pande	Gaurav H Sethi Anmol Joshi-R1 & R2
5.	Comp. App. (AT) No. 144 of 2022	Asset Reconstruction Company (India) Ltd. Vs. Jyoti Overseas Ltd. & Anr.	Usha Singh	Abhishek Naik

### **For Hearing**

6.	Competition App. (AT) No. 16 of 2021 <b>(PH)</b>	Pawan Jagetia Vs. Competition Commission of India & Ors.  <b>With</b>	Abir Roy	Balaji Subramanian Arav Kapoor-R1 Manika Brar-R5 Ebaad N. Khan
7.	Competition App. (AT) No. 21 of 2021 <b>(PH)</b>	Sovan Roy Director General, All India Brewers' Association Vs. Competition Commission of India  <b>With</b>	Subodh P. Deo	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor Ishani Banerjee Shama Nargis

8.	Competition App. (AT) No. 22 of 2021  <b>(PH)</b>	All India Brewers' Association Vs. Competition Commission of India  <b>With</b>	Subodh P. Deo	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Sonam Mathur Nisha K Uberoi-R2 Atryee Sarkar-R5 Ebaad N. Khan
9.	Competition App. (AT) No. 23 of 2021  <b>(PH)</b>	United Breweries Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Nisha Kaur Uberoi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Afreen Abbassi-R4 Subodh P Deo-R5 Ebaad N. Khan
10.	Competition App. (AT) No. 24 of 2021  <b>(PH)</b>	Perry Goes Vs. Competition Commission of India & Ors.  <b>With</b>	Sahil Khanna	Balbir Singh ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Rahat Dhawan-R6 Atryee Sarkar-R4 Ebaad N. Khan
11.	Competition App. (AT) No. 25 of 2021  <b>(PH)</b>	Shekhar Ramamurthy Vs. Competition Commission of India & Ors.  <b>With</b>	Ravisekhar Nair	Balbir Singh (ASG) Arav Kapoor-R1 Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4 Ebaad N. Khan
12.	Competition App. (AT) No. 26 of 2021  <b>(PH)</b>	Kiran Kumar Vs. Competition Commission of India & Ors.  <b>With</b>	Abhay Joshi	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
13.	Competition App. (AT) No. 27 of 2021  <b>(PH)</b>	Kalyan Ganguly Vs. Competition Commission of India & Ors.  <b>With</b>	Ravisekhar Nair	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4 Ebaad N. Khan
14.	Competition App. (AT) No. 18 of 2021 & I.A. No. 257 of 2022 <b>(PH)</b> <b>(With Defects)</b>	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar